

Defective Case Register from 2025-04-16 to 2025-04-16

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15263/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. Annexure not mentioned in page no. 20. Affidavit not proper in IA and not page marked.
2	D-CRLREV/11172/2025	KHUSBU PANIGRAHI	2025-04-16	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 9.35 not paid 2. A.C.W.F. of Rs. 10/- not paid. 3. Good ground certificate not furnished
3	D-WP(C)/14878/2025	JANAKI KANTA MAHAPATRA	2025-04-16	date of invoice not correctly furnished in index (annexure-1) and para-3 of petition
4	D-WP(C)/15258/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. Petitioner no. 2 not executed Vnama. Sl no.5 not filed in petition. Annexures 2 and 3 and 4 not properly arranged. Affidavit not proper in IA also and not page marked
5	D-WP(C)/14931/2025	SAMEER KUMAR DAS	2025-04-16	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 15 and 16 not neat.
6	D-WP(C)/15266/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index. Affidavit not proper in IA also and not page marked. 2.. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
7	D-BLAPL/11368/2025	S.K.MOHAPATRA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annex.2 not furnished in the petition . 2 . paragraphs not correct in declaration of affidavit and also sl.no.5 -number of proceeding in the High Court would be instituted, caveat- no., not furnished .3. vernacular not proper.
8	D-WP(C)/14904/2025	UMA RANI PANDA	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Hologram of Rs 50/- not affixed in V. NAMA
9	D-BLAPL/11331/2025	PRASANTA KUMAR SAHOO	2025-04-16	Date of rejection order not correct in index.
10	D-BLAPL/11356/2025	SOUBHAGYA KUMAR DASH	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos. of paragraphs not correct in declaration of affidavit.
11	D-ABLAPL/11032/2025	SWARAJ PATEL	2025-04-16	Statement of Facts and Contents in Affidavit and in Certificate shows Bail Petition instead of ABLAPL Petition. Annexure-1 is not attested
12	D-WP(C)/14729/2025	RAJAKISHORE SAHOO	2025-04-16	Annexure 1 and 2 series not neat and legible
13	D-BLAPL/11276/2025	MANORANJAN PADHY	2025-04-16	In V Nama attesting Jailer seal is partly legible
14	D-BLAPL/11275/2025	ABINASH ACHARYA	2025-04-16	In Prayer Place Ist ADJ not mentioned. PS mentioned in affidavit Chandini Chowk, Purighat should be one instead of two
15	D-WP(C)/14846/2025	BHARAT CHANDRA PANDA	2025-04-16	1. Annexure -1 not neat and legible. 2. Declaration para mentioned from 1 to 9 seems to be wrong in place of 1 to 10.
16	D-ABLAPL/11238/2025	GYANA RANJAN SETHI	2025-04-16	The signature of Petitioner no.3 in V.Nama not tally with Cause Title.

17	D-CRLREV/11061/2025		2025-04-16	Put up for S.R. after filing of vakalatnama and page marked in index be corrected
18	D-ABLAPL/11346/2025	SIDHARTH SANKAR MOHAPATRA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
19	D-ABLAPL/11183/2025	BIKRAM CHANDRA GHADAI	2025-04-16	1. As per Standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.
20	D-ABLAPL/11340/2025	SIDHARTH SANKAR MOHAPATRA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
21	D-ABLAPL/11171/2025	KARTIK CHANDRA TRIPATHY	2025-04-16	1. Written report dated 09.04.2025 not mentioned in Annexure-1, as per petition.
22	D-ABLAPL/11475/2025	SIDHARTH SANKAR MOHAPATRA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
23	D-ABLAPL/11348/2025	SIDHARTH SANKAR MOHAPATRA	2025-04-16	Occupation not mentioned in Affidavit.
24	D-ABLAPL/11174/2025	NISHIKANTA MISHRA	2025-04-16	1. As per F.I.R.,P.S.Case No. under Annexure-1 does not tally with Index.
25	D-ABLAPL/11465/2025	ASMIYA RANJAN MAJHI	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in Affidavit.
26	D-ABLAPL/11181/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-04-16	1. As per F.I.R.under Annexure-1,Name of P.S. and Case No.does not tally with Index.
27	D-WP(C)/14235/2025	MADHAB LAL AGARWAL	2025-04-16	Wrong C/O furnished in affidavit
28	D-ABLAPL/11120/2025	RAKESH KUMAR DAS	2025-04-16	14-NOT PROPERLY INDEXED. Index not properly page marked.
29	D-MACA/15058/2025	SUBRAT SATPATHY	2025-04-16	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
30	D-WP(C)/15146/2025	ASMIYA RANJAN MAJHI	2025-04-16	1. Date of representation under Annexure-4 does not tally with Index and para-5 of the petition.
31	D-CRLA/10986/2025	PRABIR KUMAR RAY	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 11/- not paid. 2.A.C.W.F. of Rs. 10/- not paid
32	D-CRLA/11067/2025	NIRANJAN PANDA	2025-04-16	Put up for S.R. after filing of C.Copy of impugned judgement
33	D-MACA/15054/2025	SUBRAT SATPATHY	2025-04-16	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
34	D-WP(C)/13616/2025	AMIYA KUMAR MOHANTY	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address of O.P-3 be corrected.2. Page No-24 is illegible.
35	D-ABLAPL/11303/2025	SAMVIT MOHANTY	2025-04-16	1.Balikuda P.S. case no.177/2024 mentioned in the cause title does not tally with the Under Annex-1.
36	D-MACA/15229/2025	RIMJHIMBALA PATI	2025-04-16	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 50 days
37	D-MACA/15222/2025	SOMNATH ROY	2025-04-16	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
38	D-WP(C)/14445/2025	SATYAJIT MOHAPATRA (2)	2025-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
39	D-CRLMC/11319/2025	SATYA RANJAN SWAIN	2025-04-16	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED

40	D-RSA/15041/2025	TIKERAM MEHER	2025-04-16	1.R-3 in the Lower Appellate Court not impleaded as Party. 2.Date mentioned in the Annexure-2 be corrected in the Index.
41	D-ABLAPL/11134/2025	JAGANNATH KAMILA	2025-04-16	Annex.1 not furnished in the petition.
42	D-WP(C)/14955/2025	BHAWANI SANKAR PANIGRAHI	2025-04-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-RVWPET/14657/2025	DEBASIS NAYAK	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-ABLAPL/11139/2025	KAPILA CHARAN NAYAK	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. DATE OF fir NOT FURNISHED IN DATE CHART. 2.SL.4 of affidavit not correct.
45	D-WP(C)/14373/2025	MADHAB LAL AGARWAL	2025-04-16	Petitioner C/O wrongly furnished in affidavit.
46	D-WP(C)/14447/2025	GAJENDRANATH ROUT	2025-04-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WA/14930/2025	DR.SUJATA DASH	2025-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed 2.Copy of counter affidavit of writ petition page No 4 and 5 not filed.
48	D-ABLAPL/11333/2025	AMIT KUMAR PATRA	2025-04-16	Copy of annex.2 not attested by the counsel.
49	D-ABLAPL/11102/2025	GOUTAM CHARAN ROUT	2025-04-16	Page no 11 not properly scanned.GR case no. not mentioned in petition.
50	D-CMP/15145/2025	GYANA RANJAN MAHAPATRA	2025-04-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
51	D-RSA/15029/2025	DEEPAK KUMAR PANI	2025-04-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.300/- Payable Not Paid. 2.H.C.B.A Fee of Rs.50/- not affixed.
52	D-ABLAPL/11124/2025	TUKUNA KUMAR MISHRA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Declaration of deponent not correct in affidavit.
53	D-ABLAPL/11197/2025	PRIYA RANJAN SINGH	2025-04-16	The name of Petitioner in top of the Affidavit not correctly furnished.
54	D-WP(C)/15256/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1-complete address of op no-1 not furnished in cause title. 2- provision of law not furnished in IAs 3-prayer of IA no 6314 /25 not signed by advocate..4- prayer of petition ,IA signed by petitioner insted of advocate. 5- annexures are not indicated in petition.
55	D-WP(C)/14356/2025	LALIT KUMAR MAHARANA	2025-04-16	1. HBAWF fee Rs. 50/- to be paid. 2. Synopsis and date chart not filed.
56	D-ABLAPL/11131/2025	AMLAN SHAKTI PAUL	2025-04-16	.Receipt Showing Serv.copy To cg not Filed.
57	D-RVWPET/14761/2025	SAIBRATA RATH	2025-04-16	good grounds certificate not furnished.
58	D-WP(C)/14224/2025	DEEPALI MAHAPATRA	2025-04-16	Age of the Petitioner not tally in cause title as well as affidavit. 2 Page No 55 not neat and legible. 3. In IA application the age of the petitioner not tally in affidavit as well as declaration
59	D-CRLMC/11478/2025	SATYABRATA JENA	2025-04-16	1.Certified copy of Annex-1 not filed. 2..Subject Code incorrectly Mentioned
60	D-BLAPL/11302/2025	BHABANI SHANKAR DASPARI	2025-04-16	14-NOT PROPERLY INDEXED. Page making not correct in index.
61	D-BLAPL/11307/2025	BHARAT BHUSAN ROURAY	2025-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vnama not properly stamped.

62	D-CRLA/11069/2025	MOHAN BAG	2025-04-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 160 days delay 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 20.90 not paid 3.Being aggrieved by the order grounds and good ground certificate not furnished
63	D-ABLAPL/11195/2025	REENA NAYAK	2025-04-16	8-CAUSE TITLE NOT IN ORDER. 1.Name of P.S. and No not mentioned in Cause Title.2. F.I.R.copy not filed.
64	D-OTAPL/14691/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-04-16	Code not indicated
65	D-BLAPL/11335/2025	PRASANTA KUMAR SAHOO	2025-04-16	Date of rejection order not correct in index.
66	D-CMAPL/11306/2025	ADV.	2025-04-16	1.C.copy of dismissal order not filed 2.Age of the petitioner nos. 2 and 3 not furnished in the cause title
67	D-ABLAPL/11221/2025	PRAKASH CHANDRA DASH	2025-04-16	1. Paragraph no. not correctly furnished in the petition.
68	D-BLAPL/11391/2025	KEDAR CHANDRA SARANGI	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.
69	D-BLAPL/11583/2025	KISHORE KUMAR MISHRA	2025-04-16	As per rejection order the name of Lower Court not correctly mentioned.
70	D-CMAPL/11305/2025	ADV.	2025-04-16	1.C.copy of dismissal order not filed 2.Age of the petitioner no.3 not furnished in the cause title
71	D-ABLAPL/11400/2025	SIDHARTHA MISHRA	2025-04-16	1. As per standing order no. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the cause title and petition. Put up for further S.R.
72	D-BLAPL/11389/2025	KEDAR CHANDRA SARANGI	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with declaration.
73	D-BLAPL/11436/2025	DEBASNAN DAS	2025-04-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 14 16 and 17 not neat.
74	D-BLAPL/11404/2025	SOUBHAGYA SUNDAR DAS	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1. Name of Father of the deponent on affidavit not correctly furnished.(in item No.2)
75	D-WP(C)/14488/2025	MADHAB LAL AGARWAL	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. signature of the Executant(s) not signed and Petitioner C/0 wrongly furnished in affidavit
76	D-CONTC/15309/2025	ADV.	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Declaration Not Furnished In affidavit.
77	D-WP(C)/14486/2025	CHITTA RANJAN PATTNAIK	2025-04-16	Page no.26 not legible.
78	D-WP(C)/14186/2025	KUNAL KUMAR SWAIN	2025-04-16	1.D.C.Fee Of Rs.3/- To be Paid On C.T. 2.Rs.6/- To Be Paid On I.A.
79	D-CMP/15108/2025	SUBASH CHANDRA ACHARYA	2025-04-16	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees of Rs .1.10 paisa not paid on annexure - 3 .
80	D-OTAPL/14654/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-04-16	1. Annex-2 and 3 not exhibited at page nos. 36 and 217.
81	D-WA/15062/2025	ADV.	2025-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

82	D-BLAPL/11504/2025	SIDHARTHA SANKAR RAY (2)	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-CRLMC/10797/2025	SATYA PRAKASH SATAPATHY	2025-04-16	.Receipt Showing Serv.copy To CBI not Filed.
84	D-WP(C)/15087/2025	DAMODAR PATRA	2025-04-16	Page no. 16 not properly scanned.
85	D-WP(C)/14076/2025	MANOJ KUMAR MOHANTY	2025-04-16	.Names In Capital Letters Of All The Signing Advocates Not Indicated
86	D-ABLAPL/11341/2025	ABHISIDDHANTA SAHOO	2025-04-16	.Affidavit not filed.2.Page 5 not filed.3.Nomenclature not correctly furnished in V>Nama
87	D-WP(C)/14067/2025	MANOJ KUMAR MOHANTY	2025-04-16	1. Age of the petitioner in cause title not tally with affidavit. 2. Name and address of the petitioner not furnished in V. nama. 3.Names In Capital Letters Of All The Signing Advocates Not Indicated
88	D-CRLREV/10838/2025	TARA PRASAD MOHAPATRA	2025-04-16	2(a)cc case no .furnished in synopsis appears not correct
89	D-CRLMC/11206/2025	BIDYADHAR MANSING	2025-04-16	1. C.Copy of F.I.R. not filed.2.Put up for further S.R. after filing of C.Copy of Charge sheet and 164 statement under Annexure-2 and 3 respectively.
90	D-WP(C)/14326/2025	RAGHUNATH BISWAL	2025-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. As per record, Annexure-7 not properly page marked in Index.
91	D-CRLMC/11241/2025	LALITENDU MISHRA	2025-04-16	1. Occupation not furnished in affidavit.
92	D-WP(C)/14330/2025	RAGHUNATH BISWAL	2025-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-CRLA/10803/2025	ARUPA NANDA DAS	2025-04-16	1-The fathers name of appellant nos.4 8 10 14 and age of appellant nos.9 and 10 not tally with free copy of impugned order at page no.23.2-Status of parties (Respondent) not correctly furnished 3. Annexures 1 and 3 not attested
94	D-CRLREV/11218/2025	PRAFULLA KUMAR KAR	2025-04-16	good grounds certificate not furnished
95	D-CRLA/10977/2025	BHARAT BHUSAN ROURAY	2025-04-16	Court Fee Rs .6/ not paid
96	D-WP(C)/15080/2025	DILLIP KUMAR MOHANTY	2025-04-16	1.Receipt Showing Serv.copy To it not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
97	D-MATA/15032/2025	MAHADEV SAHU	2025-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Provision of Law Furnished but incorrect. 2.Case No in Prayer Portion be corrected.
98	D-WP(C)/15251/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.page 21 not legible.2.Affidavit not proper in I.A..3.I.A.not page marked.
99	D-WP(C)/15253/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. 1 Affidavit not proper in I.A..2.I.A.not page marked.
100	D-ABLAPL/11199/2025	RAJIB LOCHAN PATTNAIK	2025-04-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
101	D-ABLAPL/11103/2025	SABYASACHI MISHRA	2025-04-16	Page nos. 12 and13 not properly scanned.
102	D-BLAPL/11336/2025	SAKTI PRASAD DAS	2025-04-16	Age of the petitioner in cause title and v.nama., not tally with rej. order.
103	D-WP(C)/15142/2025	JITENDRA KUMAR MISHRA (2)	2025-04-16	page 25 73 not legible
104	D-WP(C)/14600/2025	ASMIYA RANJAN MAJHI	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Occupation of the deponent on affidavit not furnished.
105	D-WP(C)/14961/2025	SIDHANT DWIBEDI	2025-04-16	17-REFERENCE CERTIFICATE NOT FURNISHED.
106	D-WP(C)/14879/2025	DILLIP KUMAR MOHAPATRA	2025-04-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 15 not neat.
107	D-BLAPL/11236/2025	BIBEKANANDA BEHERA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of trial court pending not furnished in cause title. 2.Deponent not properly furnished in declaration affidavit. 4. page no. 23 not neat.
108	D-BLAPL/11361/2025	RAKESH KUMAR MALLICK	2025-04-16	1. page mark not correct, as per Deposition para of witness no.9 , in annex.4 and also .S.T. no.57/2021 of witness nos. 5 to 11 , not tally with rej. order.
109	D-WP(C)/15127/2025	SISIR KUMAR PUROHIT	2025-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-BLAPL/11357/2025	SUSANTA KUMAR LENKA	2025-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Address of the petitioner s/o - Late Surendra Das in cause title not tally with rej.order.2. D.C.fee of Rs. 10/- to be paid for LAWF. on V.nama
111	D-BLAPL/11376/2025	RAJESH KUMAR MAHAPATRA	2025-04-16	Date of rej.order not correct in petition last para of 7.
112	D-WP(C)/14229/2025	DINESH KUMAR PANDA	2025-04-16	Page No.13 Not Page mark in petition.(Affidavit)
113	D-WP(C)/15261/2025	LAXMI SHARMA	2025-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Annexure-5 not reflected in petition.Affidavit not proper in IA and not page marked.
114	D-WP(C)/14620/2025	ANJAN KUMAR BISWAL	2025-04-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration paragraphs not properly filled up wrongly marked as 1 to 15 in place of 1 to 30
115	D-WP(C)/15132/2025	ABINASH ROUTRAY	2025-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-ABLAPL/11208/2025	ARIJEET MISHRA	2025-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not furnished in V.nama.

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 16-04-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	FAO/600/2020	FAO/600/2020	MAHENDRA KUMAR SAHOO	OTHERS. PAGE 14 OF ANNEX 1 IS NOT A NEAT COPY